

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:159  
ANSWERED ON:06.03.2000  
OUTSTANDING DUES OF SEBS  
JAGDAMBI PRASAD YADAV

**Will the Minister of POWER be pleased to state:**

- (a) whether there are outstanding dues of State Electricity Boards to the Union Government;
- (b) if so, the details thereof, state-wise;
- (c) whether certain amounts of the State Governments including Bihar are outstanding against the Department of Power of the Union Government;
- (d) if so, the details thereof;
- (e) whether the Union Government propose to adjust the amount outstanding against them with those of the States, particularly with Bihar;
- (f) if not, the reasons therefor; and
- (g) the response of Bihar Government thereto?

**Answer**

THE MINISTER OF POWER ( SHRI P.R. KUMARAMANGALAM )

(a) to (g) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF STARRED QUESTION NO. 159 TO BE ANSWERED IN LOK SABHA ON 06.03.2000 REGARDING OUTSTANDING DUES OF SEBS.

(a) : Yes, Sir.

(b) : A Statement indicating the outstanding dues of Power Sector PSUs as on 31.1.2000 is given at Annexure-I. Outstanding dues of Ministry of Railways as on 31.3.1999 against various SEBs is given at Annexure-II.

(c) & (d) : Andhra Pradesh Transmission Corporation has reported a n amount of Rs.3.26 lakhs outstanding against Power Grid Corporation of India. Bihar State Electricity Board has not reported any amount as outstanding against Ministry of Power of Union Government.

(e) to (g) : In view of the position as explained at (c) & (d) above, the question do not arise.

ANNEXURE-I

ANNEXURE REFERRED TO IN PART (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 159 TO BE ANSWERED IN THE LOK SABHA ON 6.3.2000 REGARDING OUTSTANDING DUES OF SEBS.

Statement of SEB-wise outstandings dues of Power Sector PSUs

AS ON 31ST JANUARY, 2000 (INCLUDING SURCHARGE)

(Rs. in crores)

Sl. SEBs/ NEEPCO NTPC PFC DVC NHPC REC PGCIL  
No. States

1. Andhra Pradesh	0.00	266.78	52.00	0.00	0.00	0.00	16.17
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2.	Arunachal Pr.	11.49	0.00	0.00	0.00	1.62	0.17	3.63
3.	Assam	547.37	34.07	0.00	1.70	-0.89	110.94	93.10
4.	Bihar	0.00	2174.17	0.00	1490.42	29.14	375.51	173.71
5.	Gujarat	0.00	401.27	0.00	0.00	0.00	0.57	35.88
6.	Goa	0.00	13.86	0.00	0.00	0.00	0.00	-0.81
7.	HVPN(HSEB)	0.00	428.73	0.00	0.00	814.96	0.00	21.95
8.	Himachal Pr.	0.00	25.55	0.00	0.00	64.15	0.00	2.24
9.	J & Kashmir	0.00	477.66	0.00	0.00	609.18	0.49	117.95
10.	Karnataka	0.00	187.84	0.00	0.00	0.00	0.51	32.65
11.	Kerala	0.00	116.20	0.00	0.00	0.00	0.00	10.74
12.	Madhya Pradesh	0.00	648.19	##	0.00	0.00	877.20	20.56
			36.00					
13.	Maharashtra	0.00	437.07	0.00	0.00	0.00	0.04	14.88
14.	Manipur	98.18	0.00	0.00	0.00	11.60	13.98	24.80
15.	Meghalaya	6.78	0.00	0.00	0.00	3.06	25.04	3.37
16.	Mizoram	26.85	0.00	2.00	0.00	2.05	13.03	5.34
17.	Nagaland	50.20	0.00	2.00	0.00	6.14	0.04	12.27
18.	Orissa (GRIDCO)	0.00	612.20	33.00	0.00	12.46	69.07	8.52
19.	Punjab	0.00	11.07	0.00	0.00	265.76	0.41	4.39
20.	Rajasthan	0.00	247.51	0.00	0.00	177.60	23.04	85.85
21.	Sikkim	0.00	24.52	0.00	0.00	0.17	0.00	9.37
22.	Tamil Nadu	0.00	0.00	0.00	0.00	0.19		27.41
23.	Tripura	34.23	270.91	0.00	0.00	5.18	0.32	6.79
24.	Uttar Pradesh	0.00	1759.11	8.00	0.00	059.50	90.68	476.29
25.	WBSEB	0.00	1175.76	#	589.38	11.64	403.98	58.59
			4.00					
26.	DVB (DESU)	0.00	2386.63	0.00	0.00	422.71	0.00	148.68
27.	DVC	0.00	459.44	0.00	0.00	21.31	0.00	11.69
28.	DNH	0.00	0.21	0.00	0.00	0.00	0.00	-0.44
29.	UTC	0.00	-0.03	0.00	0.00	7.66	0.00	-0.09
30.	Daman & Diu	0.00	2.88	0.00	0.00	0.00	0.00	-0.91
31.	Pondicherry	0.00	28.51	0.00	0.00	0.00	0.00	5.00
32.	Cooperatives	0.00	0.00	0.00	0.00	0.00	14.96	0.00
33.	State Govts.	0.00	0.00	0.00	0.00	0.00	0.15	0.00

TOTAL 775.10 12190.11 137.00 2081.50 3525.00 2020.32 1429.57

CUMULATIVE AS ON 31ST JANUARY, 2000 : Rs.22,158.60 CRORES.

# Including Rs.4 crores of DPL.  
## Including Rs.2 crores of Maheshwar.  
### Including Rs.38 crores of APGENCO & Rs.14 crores of APTRANSCO.

#### ANNEXURE-II

ANNEXURE REFERRED TO IN PART (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 159 TO BE ANSWERED IN THE LOK SABHA ON 6.3.2000 REGARDING OUTSTANDING DUES OF SEBs.

STATEMENT SHOWING THE AMOUNT DUE TO RAILWAYS FROM THE STATE ELECTRICITY BOARDS

(Rs.in crores)

Sl. Statement showing the amount Total Outstanding

No. due from the State

as on 3/99

1. A.P.State Electricity Board	9.69
2. Assam State Electricity Board	0.00
3. Bihar State Electricity Board	2.36
4. Delhi Vidyut Board	25.41
5. Gujarat State Electricity Board	12.30
6. Haryana State Electricity Board	90.86
7 Karnataka State Electricity Board	0.22
8. Maharashtra State Electricity Board	10.01
9. M.P.State Electricity Board	2.25
10. Punjab State Electricity Board	0.00
11. Rajasthan State Electricity Board	3.85
12. Tamil Nadu State Electricity Board	4.65
13. U.P.State Electricity Board	-0.12
14. W.B.State Electricity Board	2.85

TOTAL : 164.33